

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00607/2018**

**Wednesday, this the 8<sup>th</sup> day of August, 2018**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member  
Hon'ble Mr. Ashish Kalia, Judicial Member**

Panachayil George Mathew,  
Aged about 40 years, S/o. P.M. George (late),  
Trained Graduate Teacher (Work Experience),  
Kendriya Vidyalaya, Kollam – 691 003,  
Residing at: TRA-43, Thevally P.O.,  
Kollam – 691 009.

..... **Applicant**

**(By Advocate – Mr. T.C.G. Swamy)**

**V e r s u s**

1	The Commissioner, Kendriya Vidyalaya Sangathan, No. 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110 016.	
2	The Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Ernakulam, Kochi – 682 020.	
3	The Principal, Kendriya Vidyalaya, Kollam – 691 003.	..... <b>Respondents</b>

**(By Advocate – Mr. K.I. Mayankutty Mather)**

This Original Application having been heard on 08.08.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: E.K. Bharat Bhushan, Administrative Member -**

The learned counsel for the respondents submitted that the impugned order at Annexure A1 qua the applicant has since been cancelled.

2. Since the grievance of the applicant has been redressed the OA is closed. No order as to costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**“SA”**

**Original Application No.180/00607/2018****List of Annexures of the applicant**

**Annexure A-1-** True copy of Transfer Order bearing F. No. 1-1/2018/KVS(HQ)/Estd.II dated 07.07.2018, issued from the office of the 1<sup>st</sup> Respondent.

**Annexure A-2-** True copy of KVS Transfer Guidelines 2018 circulated by the office of the 1<sup>st</sup> respondent, as per communication bearing F. No. 1-1/2018/KVS HQ (Estd-II) dated 13.04.2018.

**Annexure A-3-** True copy of Memorandum bearing Ref. No. F.8-7/2008/KVS (GR)/(WET)/9506-08 dated 28.07.2009, issued by the Assistant Commissioner, KVS, Regional Office, Guwahati.

**Annexure A-4-** True copy of Relieving order bearing No. Ref. F. 18/KV/TAWANG/AP/2011-12/227 dated 27.06.2012, issued by the Principal, KV, Tawang.

**Annexure A-5-** True copy of the representation addressed to the 1<sup>st</sup> respondent, dated 09.07.2018.

**Annexure A-6-** True copy of certificate issued by the Consultant Radiologist, KIMS DDNMRC, Trivandrum, dated 07.09.2012 in favour of the applicant's mother.

**List of Annexures of the Respondents**

Nil

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